

सकारी क्षेत्र के उपक्रमों के अधिकारियों और कर्मचारियों के वेतन, विदेश दौरो, बंगलों के रखरखाव और टेलीफोन आदि पर कितनी धनराशि खर्च की गई है ?

वित्त मंत्रालय में राज्य मन्त्री (श्री एस. एम. कृष्ण) : अपेक्षित जानकारी एकत्र की जा रही है तथा उसे सभा-पटल पर रख दिया जाएगा ।

Export of Betel Leaves

2155. SHRI SATYAGOPAL MISRA : Will the Minister of COMMERCE be pleased to state :

(a) the details of the present position of the export of betel leaves to different countries ; and

(b) the steps Government have taken to increase the export of betel leaves to other countries.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) Export of betel leaves during the last three years is given below :

Year	Qty. (MT)	Value (Rs. lakhs)
1980-81	435	40.02
1981-82	574	61.62
1982-83	366	39.60

(Provisional)

The major importing countries are Saudi Arabia, Oman, Kuwait, U.K., and Bahrain. The Processed Foods Export Promotion Council renders all possible assistance to the exporters in developing, expanding and diversifying export of betel leaves.

ITDC Hotel at Bhopal

2156. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) when the ITDC hotel at Bhopal is likely to be started ; and

(b) the reasons for its delay ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) and (b) The Government of Madhya Pradesh has recently agreed to make available the site for the ITDC's joint venture hotel project at Bhopal and also to divert the unauthorised road passing through the plot. The construction work is likely to commence within 3-4 months.

Imposition of Curbs by India on Garments Exports to USA

2157. SHRI P.M. SAYEED :

SHRI B.V. DESAI : Will the Minister of COMMERCE be pleased to state :

(a) whether Union Government have imposed curbs on garments exports to U.S.A. ;

(b) if so, the main reasons therefor ;

(c) whether high level delegation from India visited U.S.A. in this regard ;

(d) if so, whether they held any discussions with U.S.A. Government ;

(e) if so, the outcome of the talks ; and

(f) the period for which these restrictions will remain ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) to (f) During December, 1983 and January, 1984 Government of India received request from the Government of USA for consultations under the provisions of the bilateral textile Agreement between India and the United States of America in respect of 4 categories viz. Category 641 (man made fibre blouses), Category 334 (Men's and boy's coats), Category 445 (Men's and boy's sweaters) and Category 446 (Womens' and girl's

sweaters). The request for consultations for putting these Categories under a specific limit included a request for holding exports from India of these Categories to a specified limit for a period of 90 days. Accordingly, the Government of India took steps to limit exports during the consultation period in accordance with the provisions of the bilateral agreement.

Consultations were held between the delegations of India and the USA in Washington from 22-24 February, 1984. While the U.S. delegation pressed for acceptance of a specific limit on these 4 Categories, the view of the Indian delegation was that on the basis of available information, a case of market disruption or threat thereof by exports from India could not be established. The Indian delegation proposed that the request for consultations for specific limits on these categories should be withdrawn and the provisional limit for 90 days revoked. Both sides maintained their respective positions. The period of 90 days in respect of Category 641 expires on the 28th March, 1984 and for the remaining Categories on the 25th April, 1984.

**Looting of Indan Overseas Banks,
Hayatnagar and Central Bank
of India at Madras**

2158. SHRI RATANSINH RAJDA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that dacoits looted the van of the Indian Overseas Bank carrying Rs. 21.72 lakhs near Hayatnagar, Oriental Commercial Bank (Branch of Gabathaba) was also looted to the tune of Rs. 50,000/- and evening branch of the

Central Bank of India at Madras of the sum of Rs. 2 lakhs, (Hindustan Times, 9 February, 1984) ;

(b) the number of robberies in banks taken place in last four years and the total amount involved ; and

(c) the number of people arrested, if any, for such robbery and whether they have been sentenced ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) According to available information a sum of Rs. 21.72 lakhs was looted from a van which was carrying cash from the Begum Bazar (Hyderabad) branch of Indian Overseas Bank and a sum of Rs. 59,190 was looted from the Dabathawa branch (district Meerut) of Oriental Bank of Commerce on 8.2.84.

As per available information no dacoity had taken place at the Evening Branch of Central Bank of India at Madras. The Central Bank of India has, however, reported that a sum of Rs. 1,24,913 and some foreign currency were looted from its Connaught Circus Money Exchange Counter attached to the Bank's Connaught Circus (New Delhi) branch on the night of 8th February, 1984.

(b) and (c) The available information, as reported by banks regarding the number of bank robberies/dacoities that occurred during the years 1980, 1981, 1982 and 1983, the amount involved and the number of persons arrested is given in the attached Statement. The information regarding the number of persons sentenced for their involvement in bank robberies/dacoities is not readily available.

Statement

The number of bank dacoities/robberies that occurred during the years 1980, 1981, 1982 and 1983, the amount involved therein and the number of persons arrested.

Year	Total number of dacoities/robberies	Amount involved	Persons arrested
1	2	3	4
1980	24	Rs. 35.60 lakhs (approx.)	90